

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : TCA/10/2016

NAME OF THE RESPONDENT(S) :K.V.P. Farms & Designs Private Limited & 3 Others

UNDER SECTION :634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

1 K. Ramasamy Counsel for Petitioner 2. Luv

ORDER

Counsel for petitioner present. No representation on behalf of the respondents. The matter is adjourned for hearing the submissions of both the sides. Counsel for petitioner is directed to inform the respondents regarding the next date of hearing for their appearance and submissions. Put up on 03.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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